

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.11.2020 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 637 of 2020	Subbaiya Chithambaram Vs. IDBI Bank & Anr.	Revathy Raghavan	Sumant Batra-IRP Niharika Sharma
<b>2.</b>	Competition. App. (AT) No. 21 of 2020	Rajendra Agarwal Vs. Competition Commission of India & Ors.	Archana Sahadeva	
<b>3.</b>	Competition. App. (AT) No. 22 of 2020	Harshita Chawla Vs. Whatsapp Inc. and Facebook Inc.	Ramisha Jain	

## **For Admission (After Notice)**

<b>4.</b>	Comp. App (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt. Ltd.	Abhirup Das Gupta	Pulkit Deora
<b>5.</b>	Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shanker Mishra & Ors. Vs. Ashok Kriplani & Anr.  <b>With</b>	Abhay Kumar Das	Sunder Khatri
<b>6.</b>	Comp. App. (AT) (Ins) No. 166 of 2020	Sampoorna Owners Welfare Association Vs. Ashok Kripalini & Anr.	Rakesh Kumar	Merlin Mathew
<b>7.</b>	Comp. App. (AT) (Ins) No. 519 of 2020	Rajnish Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. Anupam Tiwari & Anr.	Gautam Singh	Anupam Tiwari Abhishek Kumar Tripathi-R3
<b>8.</b>	Comp. App. (AT) (Ins) No. 608 of 2020	Ashok Agarwal Vs. Amitex Polymers Pvt. Ltd.	Pankaj Bhagat	

9.	Comp. App. (AT) (Ins) No. 652 of 2020	Smt Indrani Brahmachari Vs. Chandra Prakash & Anr.	Khyati Dhuparr	Sanyam Saxena-R1 Avi Tondon-R2
10.	Comp. App (AT) No. 275 of 2017 & I.A. No. 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors.  <b>With</b>	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&RaunaqMathur (A-2 & 3)	TejaKaria, AishuaryVikram&Shubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
11.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
12.	Comp. App. (AT) No. 317 of 2019	Abhishek Sharad Vs. Registrar of Companies, West Bengal	Soma Samantarai	Sumit Kumar Jaiswal
13.	Comp. App. (AT) No. 10 of 2020	Oriental Iron Casting Ltd. Vs. Registrar of Companies & Anr.	Anshuj Dhingra	Ashutosh Senger Pratyush Miglani-R1 Abeeda Mujahid-R2
14.	Comp. App. (AT) No. 89 - 90 of 2020	Super Royal Holidays India Pvt. Ltd. & Ors. Vs. Union of India & Anr.	Sanjay Nuli	P.S. Singh-R1 Dharm Singh-R2
15.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1
16.	Contempt Case (AT) No. 28 of 2019 in Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. K.G. Somani	Naveen Kumar	Rahul Kumar-R1

#### For Hearing

17.	Comp. App. (AT) (Ins) No. 626 of 2020	KVR Industries Pvt. Ltd. Vs. P.P. Bafna Ventures Pvt. Ltd.	Yogesh Kumar Jagia	Pranav Sarthi
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Judgment**

<b>18.</b>	Comp. App. (AT) (Ins) No. 391 of 2020	Vijay Kumar Singh Vs. Anil Kumar & Ors.	Rajat Chaudhary	Rajendra Beniwal Anil Kumar-R1 Piyush Beriwal-R2 Gurmeet Bindra-R6
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**For Hearing**

<b>19.</b>	Comp. App. (AT) (Ins) No. 1378 of 2019  <b>Part Heard</b>	Chand Prakash Mehra Vs. Praveen Bansal & Anr.	Sidhartha Sharma	Mrinali Prasad-R1 to IRP PBA Srinivasan-R2
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**